

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, DELHI

O.A.No. ~~303~~ 2019

5191

With

O.A.No. ~~503~~ 2019

3861

In the matter of:

News item published in "The Times of India" Authored by  
Jasjeev Gandhiok & Paras Singh Titled "Below mountains of  
trash lie poison lakes"

Centre for Wild Life & Environment Litigation ...Applicant

Versus

Union of India &Ors.

..Respondents

NDOH:-16/03/2020

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Dated 12 March 2020

Through

Filed

*Puja Kalra*  
(MS. PUJA KALRA)

Advocate on behalf of North DMC  
430-431, 4<sup>th</sup> Floor, Lawyers Chambers  
Delhi High Court, New Delhi

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BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, DELHI

O.A. No. 386/2019

With

O.A. No. 519/2019

**In the matter of:**

News item published in "The Times of India" Authored by  
Jasjeev Gandhiok & Paras Singh Titled "Below mountains of  
trash lie poison lakes"

Centre for Wild Life & Environment Litigation.....Applicant

Versus

Union of India & Ors.

..Respondents

**N.D.O.H: 16.03.2020**

**STATUS REPORT OF BIO-MINING OF LEGACY WASTE  
AT SLF BHALSWA IN REFERENCE TO ORDERS PASSED  
IN THE AFORESAID MATTER**

I, A. S. Yadav, presently working as Executive  
Engineer, (Special Project) Rohini, North Delhi Municipal  
Corporation, Sub Zonal Office Building, Sector-17, Rohini  
Delhi-110085, do hereby solemnly affirm and declare as  
under:-

1. That the deponent is well conversant with the facts of  
the present matter and also of the orders dated 19.11.2019  
passed by the Hon'ble Court and as such am competent to  
swear the present comments on behalf of North Delhi  
Municipal Corporation on the basis of record maintained and



made available in this regard. This status report is in continuation of earlier status report submitted on 29.01.2020.

2. That pursuant to the orders of the Hon'ble NGT dated 19.11.2019 in the aforesaid matter, it is submitted that 13 trommels installed at Bhalswa dumpsite are presently processing the legacy waste at Bhalswa dumpsite. After availability of space, more trommels will be installed.

3. That it is stated that about 1,60,000 MT of legacy waste has been processed till 09/03/2020.

4. That the tenders were twice called for disposal of combustible MSW/ RDF recovered from bio-mining of legacy waste. No response was received on first call. Since single bid of exorbitantly high rate was received on second call, hence the case was closed. Tenders have been invited for the third time and technical bids were opened on 22.01.2020. Four bidders were found to be technically qualified. These 04 contractors have been empanelled on 25.02.2020 to remove combustible waste/RDF @ Rs 3250/- per MT. That it is stated that about 1600 MT of combustible waste/RDF has been lifted by the contractors till 09/03/2020 from the site.

5. That about 13350 sqm of legacy waste dump of height 12 m has been cleared from first and second mound from top.

6. That a letter bearing no. CE-III/72 dt. 20/08/2019 was sent to the Chief General Manager, National Highways



Authority of India for utilization of inerts recovered from bio-mining process. A copy of the said letter is enclosed herewith as **Annexure 'A'**. That a letter bearing no. D-18/CMR/NDMC/CC/2020 dt. 24/01/20 was sent to Chairman-cum-Managing Director, NTPC for considering the usage of inert materials arising out of biomining of legacy waste for developing the Eco Park at Badarpur. A copy of the said letter is enclosed herewith as **Annexure 'B'**. No response has since been received to the aforesaid letters. Since permission for dumping of inert materials has not been granted by aforementioned departments, about 28,000 MT of inert material has been dumped in the low lying area adjoining Bhalswa dumpsite. Rest of the inert material is lying at the site. Alternative low lying sites are being explored for dumping of inerts.

7. That the aforesaid status report has been submitted in terms of order of this Hon'ble Court dated: 19.11.2019.



*[Signature]*  
DEPONENT

**VERIFICATION:**

12 MAR 2020  
12 MAR 2020

Verified at Delhi on this 12 day of March 2020 that

the contents of the above said written submission are true and correct as per the official record maintained and made available in this regard. No part of it is false and nothing

*[Signature]*  
I identified the deponent who signed/put in my presence.

*[Signature]*  
Notary Public

12 MAR 2020

*[Signature]*  
DEPONENT

material has been concealed there from

Annexure 'A'

NORTH DELHI MUNICIPAL CORPORATION  
OFFICE OF THE CHIEF ENGINEER -III  
8<sup>TH</sup> FLOOR, Dr. SPM CIVIC CENTRE  
J.L.N. MARG, NEW DELHI- 110002  
Tel. No. 011-23226004.

No. CE-III/72

Dated: -20-08-2019

The Chief General Manager  
National Highways Authority of India  
G-5 & 6, Sector 10, Dwarka, New Delhi-75.

**Subject: - Utilization of inerts arising out of bio-mining/ bio-remediation  
of legacy waste at Bhalswa dump site**

Sir/ Madam

The Hon'ble National Green Tribunal in its order dated 17.07.2019 passed in OA Nos. 356/219 & 519/2019 has observed that the model followed by Indore municipal Corporation is good enough and expedient for bio-mining and bio-remediation of legacy waste. The information made available from Indore Municipal Corporation is recorded in the said order which inter-alia provides that soil/ inerts recovered from the bio-mining/ bio-remediation process can be used by National Highway Authorities/ State Road construction agencies and local bodies in sub- base filling.

In view of above, it is requested to receive the inerts arising out of prospective bio-mining/ bio-remediation of legacy waste at Bhalswa dump site for utilization in road construction projects of NHAI.

  
Chief Engineer- III  
North DMC

वर्षा जोशी, भा०प्र०से०  
**VARSHA JOSHI, IAS**  
 आयुर्कर्ता  
 Commissioner

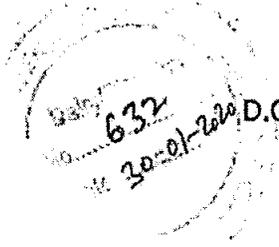
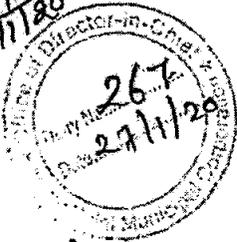
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उत्तरी दिल्ली नगर निगम  
 चौथा तल, डॉ. एस.पी. मुखर्जी सिविक सेन्टर  
 जवाहर लाल नेहरू मार्ग  
 नई दिल्ली-110002  
**NORTH DELHI MUNICIPAL CORPORATION**  
 4th Floor, Dr. S.P. Mukherjee Civic Centre  
 Jawahar Lal Nehru Marg  
 New Delhi-110002

Addl Commr (DEMS)/NDM  
 24 JAN 2020  
 P/3176

1867/4E/D  
 28/1/20



D.O.No.: D-18/CMR/NDMC/col/20 20  
 Dated : 24/01/20

29/1/20 (CE/DEMS)  
 28/01/2020

It is learnt that NTPC Ltd. is developing Eco Park with Jungle Safari on Ash Disposal area of Badarpur Thermal Power Station. The usage of dump site soil of Ghazipur SLF of East Delhi Municipal Corporation is being examined by your organization for developing the forest area (Phase II and Phase III) of park. In this connection, I wish to inform that pursuant to directions of Hon'ble NGT, North DMC has started the work of Bio-mining of legacy waste at Bhalswa Sanitary Landfill site. Out of about 88 lakh cum of legacy waste, about 50 lakh cum of inert materials are likely to be generated from the bio-mining process in two years. This inert material can also be used by NTPC Limited for developing the Eco Park at Badarpur.

In view of above, I will be grateful if you could issue suitable instructions for considering the usage of inert materials arising out of biomining process of Bhalswa SLF site for developing the Eco Park at Badarpur.

Yours sincerely,

Sd/-

(VARSHA JOSHI)

Shri Gurdeep Singh,  
 Chairman-cum-Managing Director,  
 National Thermal Power Corporation Limited,  
 NTPC Bhawan, Scope Complex, Institutional Area,  
 Lodhi Road,  
 New Delhi- 110 003.

Copy to :-

1. Pr. Secretary to Lt. Governor – for kind information.
2. Additional Commissioner (DEMS) – for necessary follow up

*(Signature)*  
 COMMISSIONER

*(Signature)*  
 30-1-2020  
 Sh. Tilakraj A.